

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 13-09-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.73 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram <b>Counsel for Appellant</b>	For Admission
2	Appeal No.74 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram <b>Counsel for Appellant</b>	
3	Appeal No.75 of 2017(SZ)	M/s. Subramanyeswara Swamy Rice Mill. Rep.,by its partner. Maruthi Nagar, Guntur District <b>Vs</b> State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment, Forest, Science and Technology,	M/s. Naidu Associates Venkaiah Naidu Syed Sadiq <b>Counsel for Appellant</b>	For Admission

		Amaravathi, Guntur District and 4 others		
4	M.A.No.143 of 2017(SZ) <b>IN</b> Application No. 101 of 2017(SZ)	R.Bhramanidhi Villupuram <b>Vs</b> The Government of Tamil Nadu Rep by the Secretary to Government, Revenue Department, Chennai and 9 others	M/s. V.Raghavachari, V.Srimathi & V.Lakshminarayana <b>Counsel for Applicant</b>	Implead Petition
	Application No. 101 of 2017(SZ)	R.Bhramanidhi Villupuram <b>Vs</b> The Government of Tamil Nadu Rep by the Secretary to Government, Revenue Department, Chennai and 9 others	M/s. V.Raghavachari, V.Srimathi & V.Lakshminarayana <b>Counsel for Applicant</b>	Adjourned Admission
5	Application No.53 of 2017 (SZ)	M.Nagaraj Sivakasi Taluk Virudhunagar District <b>Vs</b> The Chairman Tamil Nadu Pollution Control Board, Chennai and 5 others	M/s.Kirubaharan, A.Thirumalai Raja, M.Gnanasekar & V.Ramasubbu <b>Counsel for Applicant</b>  Smt. Yasmeen Ali for R1 & R2 M/s.M.K.Subramanian & P.Velmani for R3 Mr.E.Manoharan for R4, R5, R6	For Reply of R3 to R5
6	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai <b>Vs</b> Director General of	M/s. Kaushik N Sharma, J.Jeya Sabare Eswaran & K.Usha <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah	For Reply of R4,R8, R9

		Hydrocarbons Noida and 8 others	Sheriff for R1 to R3 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram & P.Jayalakshmi for R6 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R7 M/s. King & Patridge M.Vijayan M.Kumaresan for R8	
7	Application No.60 of 2017 (SZ)	M/s.Pudukottai District Vadaku Neduvasal Pakuthi Pasana Vivasagal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District <b>Vs</b> The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others	M/s.Vaiko, G.Devadoss & R.Senthilselvan <b>Counsel for Applicant</b> Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge M.Vijayan M.Kumaresan for R4 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R5 M/s.M.K.Subramanian P.Velmani for R6,R7 M/s. H.Yasmeen Ali for R8 M/s.E.Manoharan for R9	For Reply of R4 to R7 &R9
8	Application No.193 of 2016(SZ)	D.Ramamoorthy Chennai <b>Vs</b> The Chairman, TNPCB Chennai and 6 others	M/s. D.Nagasaila V.Suresh & N.S.Tanvi <b>Counsel for Applicant</b> M/s. H.Yasmeen Ali for R1 M/s.Akhil Akbar for R2 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R3 M/s. Ashwin Premsundar for R4 & R5 M/s. Ramesh Venkatachalapathy, P.Udaya & Dhalapathy vignesh kumar for R7	For Arguments

9	Application No. 197 of 2016(SZ)	<p>Varadarajan, Keezhvalai Village, Kandachipuram Taluk, Villupuram District</p> <p><b>Vs</b></p> <p>The Regional Director, Central Ground Water Board, South Eastern Coastal Region, Besant Nagar, Chennai and 5 others</p>	<p>M/s. N.Suresh, G.Baby &amp; M.Gnanamoorthy <b>Counsel for Applicant</b></p> <p>M/s.D.Ramesh Kumar for R1 M/s.Yasmeen Ali for R2 M/s.M.K.Subramanian &amp; P.Velmani for R3, R4 M/s.E.Manoharan for R5 M/s Ramesh Venkatachalapathy P.Udaya, Ashwin Premsundar for R6</p>	For Arguments
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